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20/4/19

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**OFFICE OF THE DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

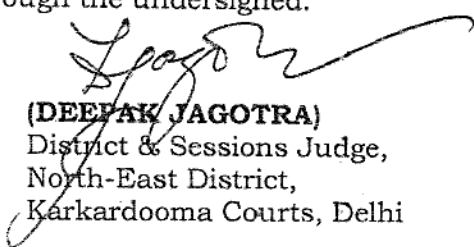
ORDER

Consequent upon the recent transfer and posting of the Judicial Officers and in partial modification of this office earlier order no. 206-11/Power/Judl./N-E/KKD/Delhi/2018 dated 08.01.2018 and in compliance of the order dated 27.10.2017 passed in W.P. (Civil) No. 2162/2015 titled as "H. V. Kumar & Ors. Vs. Delhi Treasury & Bar Council of Delhi & Ors.", the Committee of following Judicial Officers of North-East District, is hereby re-constituted to work out the modalities of implementation of the directions as mentioned in Para 17 of order, for facility of F.D.R of the payments and convenience of tracking such deposits (and their periodic renewals), as under:

Sl.No.	Name of the Judicial Officers	Designation
1.	Ms. Savita Rao, PO-MACT/NE	Chairperson
2.	Sh. Lalit Kumar, ASJ-03/NE	Member
3.	Sh. Amitabh Rawat, SCJ/RC/NE	Member

Note : If the Chairperson of the Committee is not available for any reason, the next senior most member of the Committee shall act as Chairperson of the Committee.

However, any correspondence with the District & Sessions Judge (H.Q.) and the Hon'ble High Court of Delhi, shall be done only through the undersigned.



(DEEPAK JAGOTRA)
District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi

No. 206-11/Power/Judl./N-E/KKD/Delhi/2019

Dated : 20/4/19

Copy forwarded for information and necessary action:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Administrative Officers (Judl.) of Litigation Branch, North-East District, Karkardooma Courts, Delhi. .
5. The Website Committee, Tis Hazari Courts (Through LAYERS)/KKD Courts, Delhi.
6. R&I Branch to upload the same on LAYERS.
7. PS/Reader to the undersigned.


District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.